

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NOTIFICATION**

Dated: Guwahati, the 16<sup>th</sup> December, 2019

**No.** HC.VII-167 (Pt.-VI)/2014/7348/A : The two day residential "Skill Development Programme" for the staff of Subordinate Courts of Assam, scheduled to be held on 19.12.2019 & 20.12.2019 at the Judicial Academy, Assam at Amingaon (notified vide High Court Notifications No. HC.VII-167(Pt.-VI)/2014/7204/A and HC.VII-167(Pt.-VI)/2014/7205/A, dated 5<sup>th</sup> December, 2019), **has been deferred until further order(s).**

By order,  
Sd/- Dhruvad Kashyap Das  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-VI)/2014/7349 - 7363/A , dated 16.12.2019

Copy forwarded for information and necessary action to:

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.
3. The Director, Judicial Academy, Assam.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati
6. The Member MACT, Sonitpur, Tezpur / Dhubri. ***He / she is requested to inform the concerned staff of his / her establishment accordingly.***
7. The District & Sessions Judge,  
Kamrup (M), Guwahati / Kamrup, Amingaon / Sonitpur, Tezpur / Bongaigaon / Barpeta / Baksa / Karimganj / Dhubri / Morigaon / Udalguri / Dima Hasao / Dibrugarh / Dhemaji / Goalpara / Cachar / Jorhat / Sivasagar / Lakhimpur / Nagaon / Kokrajhar / Tinsukia / Chirang / Nalbari / Darrang / Hailakandi / Karbi Anglong / Golaghat

***He / she is requested to inform the concerned staff of his / her respective District accordingly.***

8. The Chief Judicial Magistrate,  
Kamrup (M), Guwahati / Kamrup, Amingaon / Sonitpur, Tezpur / Bongaigaon / Barpeta / Baksa / Karimganj / Dhubri / Morigaon / Udalguri / Dima Hasao / Dibrugarh / Dhemaji / Goalpara / Cachar / Jorhat / Sivasagar / Lakhimpur / Nagaon / Kokrajhar / Tinsukia / Chirang / Nalbari / Darrang / Hailakandi / Karbi Anglong / Golaghat
9. The Treasury Officer,  
Kamrup (M), Guwahati / Kamrup, Amingaon / Sonitpur, Tezpur / Bongaigaon / Barpeta / Baksa / Karimganj / Dhubri / Morigaon / Udalguri / Dima Hasao / Dibrugarh / Dhemaji / Goalpara / Cachar / Jorhat / Sivasagar / Lakhimpur / Nagaon / Kokrajhar / Tinsukia / Chirang / Nalbari / Darrang / Hailakandi / Karbi Anglong / Golaghat

10. The Joint Registrar (PM&P/Judl.), Gauhati High Court, Guwahati.
11. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
12. Shri Abdul Haque, Sheristadar, O/o the District & Sessions Judge, Goalpara.
13. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload the Notification in the High Court Website immediately.
14. The nominated participant concerned.
15. C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
16.12.19  
**Registrar (Judicial)**

16.12.19